

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 329 OF 2016**

**Dated: 19<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s HINDALCO Industries Ltd. .... Appellant(s)  
Vs.  
Kerala State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Vanita Bhargava  
Mr. Abhisar Bairagi  
Ms. Swati Jain

Counsel for the Respondent(s) : Mr. James P. Thomas for R-1  
  
Mr. Mukund P. Unny  
Mr. P. V. Dinesh for R-2  
  
Mr. Abraham C. Mathews  
Ms. Nishe Rajen Shonkerfor R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing  
on **12.04.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/pk*